

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No 45 of 2011 &
IA 56 of 2011

Dated :28th April , 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M/s Shah Alloy Limited

... Appellant(s)

Versus

State Load Dispatch Centre & Ors.

....Respondent(s)

Counsel for the Appellant(s): Mr. Ramji Srinivasan, Sr. Adv.

Counsel for the Respondent(s): Mr. M.G. Ramachandran,
Ms. Swapna Seshadri &
Ms. Ranjitha for R.1

ORDER

The learned counsel for the Respondent Nos.1 and 2 submits that he is filing the reply today after serving copy on the other side.

Post the matter on **12.07.2011**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS